



Sikkim Judicial Academy

To,

The Registrar General,
High Court of Gauhati,
Guwahati – 781 001

Ref. Letter bearing No: 10878/HCS dated 02.03.2017

Subject: Regional Conference for Enhancing the Excellence of Judicial Institutions: Challenges & Opportunists (East Zone-II) on 1st and 2nd April 2017 (P-1018)

Sir/Madam,

With reference to my previous letter on the subject cited above, I am directed to convey the details regarding the arrangements made for the Conference as follows:

(a) Transport.

(i) Participants will be picked-up from Bagdogra airport / New Jalpaiguri railway station, West Bengal on **31.03.2017** and dropped at their respective hotels. On **03.04.2017**, they will be picked up from their respective hotels and dropped at the airport/railway station.

(ii) Distance from the airport/railway station to Gangtok is about 125 km (3-4 hours approx.). One vehicle will be attached for 2-3 participants/Judicial Officers and therefore, it is advisable that participants coming from one State may make their reservations in the same flight/train for their convenience.



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(iii) Banners of the High Court of Sikkim and Sikkim Judicial Academy will be installed at the airport/railway station and protocol assistants will be deputed at these places. The following persons may be contacted for assistance.

- (1) Shri Harish Kumar Sharma, Chief Protocol Officer (09434059824)
- (2) Shri Dorjee Tshering Bhutia, Officer on Special Duty (09547301619)
- (3) Shri Wangyal Tshering Bhutia, U.D.A-cum-Protocol Assistant (09434486414)
- (4) Shri Bhakti Prasad Sharma, L.D.A -cum- Typist (09434631919)
- (5) Shri Pradeep Pradhan, L.D.A-cum- Protocol Assistant (09434446104)
- (6) Shri Md. Nashir Choudhury, L.D.A.-cum-Protocol Assistant (09679666474, 07557810307)

(iv) Vehicles attached to the participants will be utilized only for pick-up and drop to and from the conference venue. After the Conference for the day is over, the participants may visit places of tourist interest in Gangtok in the same vehicle on 01.04.2017 and 02.04.2017. Arrangements beyond 02.04.2017 will have to be made by the participants themselves.

(b) Accommodation:

(i) Hotel Denzong Regency for Hon'ble Judges of the High Courts and the Supreme Court .

(ii) Hotel Yangthang Heritage and Hotel Keepsa Residency, Kazi Road, Gangtok for the participants including Directors, SJA.

(iii) Hotel reservations are from 31.03.2017 to 02.04.2017 (3 nights).

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Participants will check-in at the respective Hotels on 31.03.2017 and check-out on 02.04.2017.

(iv) expenses for extension of stay or for accompanying spouse will be borne by the concerned Officer.

(c) Venue of the Conference is at Chintan Bhawan, Gangtok, Sikkim.

(i) Resource materials will be provided to the participants on their arrival at Gangtok.

May I, therefore, request you to kindly forward the above information to the participants from your High Court and direct them to send their tour programmes by return mail dir.sja-sik@nic.in or by fax No. 03592-205125 at the earliest, please.

Yours faithfully)

(K.W. BHUTIA)
**REGISTRAR/
DIRECTOR, SJA**

Copy for information to:

Registrar, National Judicial Academy India Bhopal.